

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17951-JK (LD ) of 2024**  
**DATED:- 06 - 11 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 06 - 11 - 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
06.11.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Jm*

**Annexure to the Government Order No.17951-JK(LD) of 2024 dated 06.11.2024**

S.No	Title of case	OIC	Email id	Mobile No.
1.	CCP(S) No. 24/2024 Rattan Singh v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmgsydoda@rediffmail.com	941912656 7
2.	CCP(S) No. 221/2024 in WP(C) No. 249/2024 Faqir Mohd v/s U.T of J&K and ors.	Er. Anil Malhotra Executi ve Engineer PMGSY Division Mahore	piu.mahore@gmail.com	941914793 8
3.	CCP(S) No. 294/2024 in WP(C) No. 3083/2023 Abdul Gani Batt v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmgsydoda@rediffmail.com	941912656 7
4.	CCP(S) No. 298/2024 in WP(C) No. 2273/2023 Foji Singh v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmgsydoda@rediffmail.com	941912656 7
5.	CCP(S) No. 297/2024 in WP(C) No.1701/2023 Sher Chand v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmgsydoda@rediffmail.com	941912656 7
6.	CCP(S) No. 296/2024 in WP(C) No.2271/2023 Sher Chand v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmgsydoda@rediffmail.com	941912656 7
7.	CCP(S) No. 296/2023 in WP(C) No. 1183/2023 Subash Chander	Er. Yash Paul Executive Engineer PMGSY Division Udhampur	xenpmgsyudhampur@gmail.com	941924412 1

*Im*  
*Neysoglu*

	v/s U.T of J&K and ors.			
8.	CCP (D) No. 35/2024 in OWP No. 2694/2018 Udham Singh v/s U.T of J&K and ors.	Er. Mohammad Farooq Executive Engineer PMGSY Division Ramban	xenpmsgsyramban@gmail.com	979757909 3
9.	WP(C) No. 3061/2023 Mohd Ashraf v/s U.T of J&K and ors.	Er. Bikram Singh Executive Engineer PMGSY Division Doda	xenpmsgsydoda@rediffmail.com	941912656 7
10.	WP(C) No. 1527/2024 Mansa Ram v/s U.T of J&K and ors.	Er. Neeraj Vaid Executive Engineer PMGSY Division Reasi	xenpmsgsyreasi@gmail.com	941914039 6
11.	WP(C) No. 1775/2024 Khair Din v/s U.T of J&K and ors.	Er. Ved Singh Executive Engineer PMGSY Division Thathri	Pmsgsyxenthathri@yahoo.com	941918524 3
12.	WP(C) No. 3167/2023 Ghulam Hussain Malik	Er. Rajesh Sharma Executive Engineer PMGSY Division Kishtwar	xenpmsgsykishtwar@rediffmail.c om	941915486 7
13.	WP(C) No.1637/2024 M/s Gandotra Construction Cooperation v/s U.T of J&K and ors.	Er. Shahid Mustafa Chowdri Executive Engineer PMGSY Division Rajouri	pmsgsyrajouri2@gmail.com	914970331 0
14.	WP(C) No.263/2024 Abdul Rashid v/s U.T of J&K and ors.	Er. Imtiaz Mir Executive Engineer PMGSY Division Budhal	pmsgsybudhal@gmail.com	959686708 0
15.	WP(C) No.1550/2024 Mohd Shabir v/s U.T of J&K and ors.	Er. Shahid Mustafa Chowdri Executive Engineer PMGSY Division	pmsgsyrajouri2@gmail.com	914970331 0

*Im*  
*Devsingh*

		Rajouri		
16.	WP(C) No.2188/2024 Mohd Shafi Zargar v/s U.T of J&K and ors.	Er. Rajesh Sharma Executive Engineer PMGSY Division Kishtwar	xenpmgsykishtwar@rediffmail.com	941915486 7
17.	CM No. 2994/2024 & CM No. 2995/2024 in WP(C) No. 548/2021 Bodhar Sheikh vs U.T of J&K and ors.	Er. Mohammad Farooq Executive Engineer PMGSY Division Ramban	xenpmgsyramban@gmail.com	979757909 3
18.	TA No. 344/2020 in WPC No. 171/2006  Prem Nath	Mr. Daljeet Singh  Executive Engineer, MED Udampur	xenmdudh@gmail.com	94191 59367
19.	WP(C) No.2081/2024 M/s D.K Projects v/s U.T of J&K and ors.	Er. Rajan Mengi Chief Engineer PMGSY Jammu	cepmsyjammu@gmail.com	941918249 6
20.	WP(C) No. 2463/2019 titled Hakim Din & others Vs. UT of J&K and others.	Er. Mohd Sajad Khan, Executive Engineer PWD (R&B) Division, Doda		919000691 ,

*For*  
*Registration*